

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Civil Appeal No(s). 1789/2024

KANCHHI LAL

Appellant(s)

VERSUS

BABU LAL (DEAD) THROUGH LRS. AND ANR.

Respondent(s)

Date : 29-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Chandra Shekhar, Adv.
Mr. Prashant Shekhar, Adv.
Mr. Ashwani Saini, Adv.
Ms. Sandhya Gupta, Adv.
Mr. Janmejy, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

The matter being complete in all respects, the same be
processed for listing before the Hon'ble Court, as per rules.

PRADIP Y. LADEKAR
Registrar

MG